

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2616  
ANSWERED ON:29.03.2012  
RECOMMENDATIONS OF SACHAR COMMITTEE  
Botcha Lakshmi Smt. Jhansi; Dhruvanarayana Shri R.

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether it is a fact that several recommendations of the Rajinder Sachar Committee have been implemented by the Government;
- (b) if so, whether some recommendations are yet to be implemented by the Government;
- (c) if so, the details thereof; and
- (d) the time by which the remaining recommendations are likely to be implemented?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H PALA)

(a): Yes, Madam. 76 recommendations were culled out from the Sachar Committee Report and 72 recommendations were approved by the Government for implementation by various Ministries/Departments concerned.

(b) to (d): Following three recommendations at (i), (ii) & (iii) below were not accepted and one recommendation as at (iv) was deferred by the Government:

- (i) Enumeration of castes/groups as a part of decennial census exercise;
- (ii) Creation of a new All India Cadre of officers to manage the affairs of State Wakf Boards and Central Wakf Council;
- (iii) Having an alternative admission criteria, to facilitate admissions to the most backward amongst all the SRCs in the regular Universities and autonomous colleges; and
- (iv) Absorbing Arzals in the SC list or atleast in a separate Most Backward Category (MBCs) carved out of the OBCs.

However, regarding the subject matter of recommendation at (i) above, the Ministry of Home Affairs is now taking action. As regards recommendation

(iv), the Government has now carved out a sub-quota of 4.5% for minorities, as defined under Section 2( c) of the National Commission for Minorities Act, 1992, from within the 27% reservation for OBCs.